

HIGH COURT OF MADHYA PRADESH

M.Cr.C. No. 43177/2018

Jabalpur, Dated : 10.12.2018

None for the applicant.

Shri Sharad Sharma, learned G.A. for the respondent/State.

This is third bail application filed by the applicant.

Earlier also on 30.11.2018, none was present on behalf of the applicant. As none is appearing for the applicant, hence the M.Cr.C. is dismissed for want of prosecution.

(J.P. GUPTA)

JUDGE

VKV/-